

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 718/2017
O.A. No. 1960/2017

The 7th day of September, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. All India MES Civilian Engineers Association,
T-30, Ashray, Kabul Lines, Delhi Cantt.-10
Through its' General Secretary
Pawan Kumar, Aged 43 years
S/o Shri Rajvir Sharma
R/o 80/1, SMQ New Pinto Park 13 BRD
Palam.
2. Manish Dahiya, Aged 46 years
S/o Shri Dalijit Singh Dahiya
Working as JE (Civ.)
Under CE (R&D), Delhi 54
R/o H.No.516, Sector 14,
Sonepat (Har). .. Petitioners

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri Sanjay Mitra,
Secretary,
Ministry of Defence, Govt. of India
New Delhi.
2. Lt. Gen. Suresh Sharma,
Engineer-in-Chief
Military Engineering Services
Kashmir House, Rajaji Marg
New Delhi.
3. Shri A.K. Singh,
Director General
Directorate General (Personnel)
MES, Engineer-in-Chief Branch
Kashmir House, Rajaji Marg
New Delhi - 11. .. Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this CP is taken up for hearing, it is submitted by the learned counsel for the petitioners that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /